GOVERNMENT OF INDIA LABOUR AND EMPLOYMENT LOK SABHA

UNSTARRED QUESTION NO:2439 ANSWERED ON:09.08.2010 SCHEMES FOR UNORGANISED WORKERS Chavan Shri Harischandra Deoram;Dubey Shri Nishikant

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the names of schemes being implemented by the Government to provide pension, social security, insurance, medical and health care, welfare and improve the condition of the unorganized labourers/ workers during each of the last three years and the current years, State-wise;

(b) the funds allocated, sanctioned and released to the States under such scheme alongwith the utilisation of fund during the said period, State-wise, year-wise and scheme-wise; and

(c) the number of labourers/workers benefited therefrom during the said period, State-wise, year-wise and scheme-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a) to (c): The Government is implementing various schemes providing for social security to the workers in the unorganized sector. A Statement indicating allocation and expenditure under some of the schemes under schedule-I of the Unorganised Workers' Social Security Act, 2008 is annexed. State-wise allocation is not made.